

**(2024) 02 TP CK 0001**

**Tripura High Court- Agartala**

**Case No:** Regular First Appeal 05 Of 2023

Abdul Wahid Through His L.Rs &  
Ors

APPELLANT

Vs

Abdul Haque Through His L.Rs &  
Ors.

RESPONDENT

**Date of Decision:** Feb. 2, 2024

**Hon'ble Judges:** Biswajit Palit, J

**Bench:** Single Bench

**Advocate:** Pranabindu Chakraborty, G.K. Nama

### **Judgement**

Biswajit Palit, J

It has been reported by Mr. Pranabindu Chakraborty, Learned counsel that Mr. S.K. Deb, Learned senior counsel for the appellants is absent today due to his illness.

Mr. G.K. Nama, Learned counsel is present for the respondents. We have received the report of Mediation from the Coordinator Mediation Centre, High Legal Services Committee. The dispute could not be settled through mediation.

In view of that, list this appeal on **09.02.2024** for hearing.